

**THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) :** (a) to (c) The Government of the U.S.S.R. have offered participation by an Indian astronaut in one of their future space flights. Government of India have indicated their willingness to accept this offer. However, details have not yet been worked out.

**Imbalance in Indian Economic Service and Indian Statistical Services**

9898. DR. A.U. AZMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether serious imbalances have crept in the structure of the Indian Economic Service and Indian Statistical Service;

(b) if so, the reasons therefor ; and

(c) what steps are being taken to rectify these imbalances and improve chances for promotion and confirmation of hundreds of ad-hocces who are stagnating in Grade IV of these Services ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) :** (a) to (c). The cadre strengths of the Indian Economic Service and the Indian Statistical Service represent the aggregates of the number of posts carrying economic/statistical function offered for encadrement in these Services by the Ministries/Departments of the Government of India at the time of initial constitution and thereafter. The number of posts at Grade IV level so offered is disproportionate to the posts at higher levels. Efforts are being made to reshape the pyramids of these Services with the Co-operation of participating Ministries/Departments by further accretion of posts at higher levels.

Steps have already been initiated to prepare Select Lists for promotion of feeder post holders to Grade IV of these Services. Such of the officers who are at present holding posts at Grade IV level of the Indian Economic Service and the Indian Statistical Service on an ad-hoc basis and are approved for regular promotion will be appointed to the respective Services on a regular basis and thereafter will be considered for confirmation.

**Pension to Reservists Retired between 1950-1972**

9899. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ex-Servicemen/ Reservists retired between 1950 and 1972 are granted Rs. 10, Rs. 12 and Rs. 15 per month as pension for the service rendered in the Armed Forces and no temporary increase in this pension is permissible to them as they are employed in low paid jobs like peons, daftries, etc.

(b) whether such Reservists who were sent on pension on or after 1st January, 1973 are granted pension @Rs. 50 or more; and

(c) if so, the reasons for this disparity in the two cases and the likely date by which it would be abolished and all reservists would be given the uniform pension @Rs. 50 per month, so as to remove any frustration among those who retired prior to 1st January, 1973 ?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) :** (a) The reservists transferred to pension establishment between 1950 and 1972 were granted reservist pension ranging from Rs. 3 to Rs. 15 per month, depending upon the

dates of their retirement. Temporary/ad-hoc increase, ad-hoc relief and periodic relief are admissible in addition to pension, and the total

pension including reliefs admissible at present to reservist pensioners, is as under :—

(Figures in Rs.)

Total pension and relief of those who retired

	Prior to 1-6-53	From 1-6-53 but prior to 1-4-68	From 1-4-68 but prior to 1-1-73	On or after 1-1-73
	1	2	3	4
Basic pension	3	10 to 12	15	50
Temporary increase	7 to 9	—	—	—
Adhoc increase	15	15	15	—
Adhoc Relief	15	15	15	—
Periodic relief	57.50	57.50	57.50	57.50
	97.50	97.50	102.50	107.50
	to 99.50	to 99.50		

Reliefs on pension are, however, not admissible if they are re-employed from a date prior to 29-12-1976. In case they are re-employed on or after this date, they continue to get the reliefs, in addition to pension but an equal amount is deducted from their pay and allowances of the re-employed post.

(b) Reservists sent on pension on or after 1-1-73 are granted pension of Rs 50/- per month. They also get periodic relief of Rs. 57.50 per month in addition to pension subject to conditions mentioned in part (a) above.

(c) Consequent on the improvements made in the pensionary rates of service personnel w.e.f. 1-1-73 on the basis of the recommendations of the Third Pay Commission, the rate of reservist pension was also raised to Rs. 50/- per month from the same date. As the revised rates of pension of all categories of pensioners were not extended to those who retired prior to 1-1-73, no departure can be

made in the case of reservist pensioners. However, reservist pensioners who retired before 1-1-73 will get the benefits in the shape of temporary/ad-hoc increase, and ad-hoc relief which reduces the disparity between their pension and of those who retired on or after 1-1-73.

#### Central Standing Committee on Rural Unorganised Labour

9900. SHRI K. MALLANNA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have appointed any Central Standing Committee on Rural Unorganised Labours;

(b) if so, the details thereof and the number of sittings held during 1980;

(c) the main recommendations thereof; and

(d) the steps which Government have taken for promotion of Trade